

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1166.
TO BE ANSWERED ON TUESDAY, THE 03RD DECEMBER, 2024.**

G.I. TAGGED PRODUCTS

1166. SHRI RAJKUMAR ROAT:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the Geographical Indication (G.I.) Tagged products in the country, State/UTwise;
- (b) the details of budget sanctioned for protection of these G.I.Tagged products, product-wise; and
- (c) whether the Government proposes to provide G.I.Tag to the famous Mahua and Anura (Sitafal) of tribal areas in the southern Rajasthan and if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): The details of Geographical Indications (GI) tagged products in the country, State/UT wise is available on DPIIT's website under the links –
https://dpiit.gov.in/sites/default/files/Registered_GIApplications_02December2024.pdf
- (b): There is no specific product wise amount sanctioned for protection of GI tagged products. However, the details of budget sanctioned for office of CGPD TM and GI Registry, which inter-alia, grants registration and protection of GI products under GI Act and Rules is attached as Annexure – I. Additionally, an amount of 75 Crores Rupees was sanctioned for Financial Year 2022-23 to 2024-2025 for the purpose of promotion, awareness and to enhance the registration of Geographical Indication products.
- (c): The Office of Geographical Indications Registry has not received application for registration for Mahua and Anura (Sitafal) of tribal areas in the Southern Rajasthan as Geographical Indication. Application needs to be submitted by a producers' association or an authorised body representing the interests of the producers, in accordance with the GI Act and Rules, for registration of a product as GI.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1166 FOR ANSWER ON 03.12.2024.

Budget and Expenditure**(₹ in crore)**

Year	Revenue			Capital			Total		
	BE	RE	Actuals	BE	RE	Actuals	BE	RE	Actuals
2021-22	196.43	194.95	194.08	10	10	9.99	206.43	204.95	204.07
2022-23	207.95	220.05	218.74	16.5	33.43	33.31	224.45	253.48	252.05
2023-24	277.60	258.990	257.6114	15	24.595	19.154	292.6	283.585	276.7654

Source: The Controller General of Patents, Designs and Trade Marks Office
